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O.A. No. 551 of 2009

Order dated: 27.11.2009

CORAM:

Hon'ble Mr. Justice K. Thankappan, Member(J)  
Hon'ble Mr. C.R.Mohapatra, Member (A)

Heard Shri S.Mohanty, Ld. Counsel for the applicant, Shri A.K.Bose, Ld. Govt. Advocate for the State of Orissa and Shri U.B.Mohapatra, Ld. Sr. Standing Counsel for the Union of India on the question of admission.

In this O.A. the applicant prays for direction to modify the consolidated list of State Civil Services Officers for selection to I.A.S. for the year 2007 & 2008 having due regard to his seniority at the time of his entry into service. The fact now constituted or rather placed before us is that although applicant is a senior OAS officer of the State his name is not placed above the private respondents in the consolidated list of State Civil Services Officers for selection to I.A.S. for the year 2007 & 2008 prepared by the State Govt. inspite of his seniority over them.

We have considered the submissions and averments made. In our considered view, the grievance set out in this O.A. is not amenable to the jurisdiction of this



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Tribunal under Section 19 of the Administrative Tribunals Act, 1985. In the circumstances, the O.A. is rejected at the threshold. No costs.

~~MEMBER (A)~~

Chappay  
MEMBER(J)

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